

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**  
**SPECIAL BENCH (COURT - II)**

107(ND)14

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2019.**

**NAME OF THE COMPANY: Mr. Navin Aggarwal V/s. M/s. SRG Polypet Pvt. Ltd. & Ors.**

**UNDER SECTION 397/398 OF THE COMPANIES ACT, 2013**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Mr. Pankaj Bhagat, Mr. Sadre Alam, Advocates for the  
Petitioner

**ORDER**

File has not come from the Record Room. Renotify this case on 20<sup>th</sup> March,  
2020.



**(L.N. Gupta)**  
**Member (T)**



**(Dr. Deepti Mukesh)**  
**Member (J)**